Suppl- List 2 Sr. No. 14

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 36/2020

Shiv Nandan ... Applicant

Through: - Mr. Sandeep Singh, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the applicant seeks to withdraw the application with liberty to file fresh one before the competent court of law. The prayer is granted. .

The bail application is, accordingly, disposed of.

(PUNEET GUPTA)
JUDGE

Jammu 11.06.2020 Shammi

Whether the order is speaking: Yes/No Whether the order is reportable: Yes/No